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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

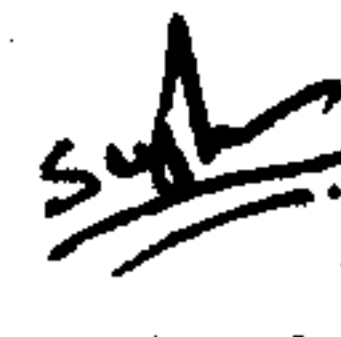

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2018**

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	es Ashish c Doshi	PCS	Applicants	

ORDER

Learned PCS Mr. Ashish Doshi is present for Financial Creditor/ Petitioner. Learned Advocate Mr. Shashvata Shukla i/b Learned Advocate Mr. Sharvil Majmudar is present for Respondent.

Both side have informed that the matter is under settlement. Hence, requested for time.

List the matter on 23.04.2018


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 11th day of April, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL